

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:413
ANSWERED ON:11.07.2014
ATTACHMENT OF PROPERTY
Roy Prof. Saugata

Will the Minister of FINANCE be pleased to state:

he details of the attached property in connection with the coal scam by the Enforcement Directorate?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN)

Investigations under Prevention of Money Laundering Act, 2002 (PMLA) are underway in certain cases registered against the entities allegedly involved in Coal Scam. Till date, assets worth Rs. 24.50 crores have been attached under PMLA in one case.